

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA.No./20/364/2017

Dated: 11/7/2018

BETWEEN:

Sri K. Narayana Reddy,
S/o. Late K. Subramanyam Reddy, Gr - C,
Aged about 59 years,
Discharged as warrant officer,
R/o. Ullipattadi, S. V. University area,
Tirupathi, Chittoor District.

..... Applicant

AND

1. Union of India rep. by
The Additional Director General,
Army Postal Service, R.K. Puram,
(Block-III), New Delhi – 66.
2. The Chief Postmaster General,
Daksadan, Abids, Hyderabad.
3. The Commandant, APS Center,
Kamptee, Nagpur District, Maharashtra.
4. The Superintendent of Post Offices,
Tirupathi Division, Tirupathi, Chittoor.
5. Sri V.K. Ganapathy,
Enquiry Officer & Inspector of Posts,
Piler Sub Division, Piler,
Chittoor District.

..... Respondents

Counsel for the Applicant : Mr. Krishna Devan, Advocate

Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Heard learned counsel appearing for the applicant and Mrs.

K. Rajitha, learned Senior Central Government Standing Counsel appearing for the Respondents.

2. It is submitted by the learned counsel appearing for the applicant that the applicant was permitted to retire from service voluntarily on the afternoon of 30.09.2011. Learned counsel appearing for the applicant submits that in the present OA no further orders are necessary. He seeks to withdraw the OA. He is permitted to do so. The O.A. is dismissed as withdrawn. No order as to costs.

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 11th July, 2018
(Dictated in the Open Court)

al